

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 653/252(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018.**

NAME OF THE COMPANY: M/s. CDR Construction Pvt. Ltd

SECTION OF THE COMPANIES ACT: 252(1)


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Himanshu Harbola, Advocate for the Petitioner

ORDER

Report of ROC has been received. As none is present on behalf of the appellant. Adjourned to 14th of August, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sameer)